

NOTIFICATION No. 204 / 2015

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The Hon'ble The Chief Justice is pleased to make the following appointment in the Madras High Court :

Tmt. S.Sasikala, IV Additional District Judge, Erode @ Bhavani, is transferred and posted on other duty as Chief Editor, Tamil Law Journal, High Court, Madras, in the existing vacancy.

II

Thiru M.Christopher, Special Judge, Special Court under TNPID Act, Coimbatore is transferred and posted as I Additional District Judge, Coimbatore, vice Thiru B.Karthikeyan, transferred.

Thiru B.Karthikeyan, I Additional District Judge, Coimbatore is transferred and posted as III Additional District Judge, Coimbatore, vice Ms.G.Vijaya, transferred.

Ms. G.Vijaya, III Additional District Judge, Coimbatore is transferred and posted as IV Additional District Judge, Coimbatore, vice Thiru M.N.Senthilkumar, transferred.

Thiru M.N.Senthilkumar, IV Additional District Judge, Coimbatore is transferred and posted as V Additional District Judge, Coimbatore, vice Thiru.K.Babu, transferred.

Thiru K.Babu, V Additional District Judge, Coimbatore is transferred and posted as Special Judge, Special Court under TNPID Act, Coimbatore, vice Thiru M.Christopher.

HIGH COURT, MADRAS
DATED : 29.12.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

R.O.C.No.15145-A/2015-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Transferred and posted -
Notification issued - Joining instructions Issued.

Ref: High Court's Notification No. 204 / 2015, dated : 29.12.2015.

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Ms. S.Sasikala, IV Additional District Judge, Erode @ Bhavani, who has been transferred and posted on other duty as Chief Editor, Tamil Law Journal, High Court, Madras in the High Court's Notification cited above is required to hand over charge of her post to any one of the nearest District Judges, on 04.01.2016 A.N., and take charge of the post of Chief Editor, Tamil Law Journal, High Court, Madras, immediately, without availing full joining time.

Thiru M.Christopher, Special Judge, Special Court under TNPID Act, Coimbatore, who has been transferred and posted as I Additional District Judge, Coimbatore in the High Court's Notification cited above is required to hand over charge of his post to Thiru K.Babu, V Additional District Judge, Coimbatore, on 04.01.2016 A.N., and take charge of the post of I Additional District Judge, Coimbatore from Thiru B.Karthikeyan, I Additional District Judge, Coimbatore, immediately, on the same day.

On relief, Thiru B.Karthikeyan, who has been transferred and posted as III Additional District Judge, Coimbatore in the High Court's Notification cited above is required to take charge of the post of III Additional District Judge, Coimbatore from Ms.G.Vijaya,

III Additional District Judge, Coimbatore, immediately, on the same day.

On relief, Ms.G.Vijaya, who has been transferred and posted as IV Additional District Judge, Coimbatore in the High Court's Notification cited above is required to take charge of the post of IV Additional District Judge, Coimbatore from Thiru M.N.Senthilkumar, IV Additional District Judge, Coimbatore, immediately, on the same day.

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On relief, Thiru M.N.Senthilkumar, who has been transferred and posted as V Additional District Judge, Coimbatore in the High Court's Notification cited above is required to take charge of the post of V Additional District Judge, Coimbatore from Thiru K.Babu, V Additional District Judge, Coimbatore, immediately, on the same day.

Thiru K.Babu, V Additional District Judge, Coimbatore, who has been transferred and posted as Special Judge, Special Court under TNPID Act, Coimbatore in the High Court's Notification cited above is required to hand over charge of his post to his successor on 04.01.2016 A.N., and take charge of the post of Special Judge, Special Court under TNPID Act, Coimbatore from Thiru M.Christopher, Special Judge, Special Court under TNPID Act, Coimbatore, immediately, on the same day.

HIGH COURT, MADRAS
DATED : 29.12.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL